

**In the National Company Law Tribunal, Jaipur**

**Item No. 108**

**CP No. (IB)-97/7/JPR/2019**

**UNDER SECTION 7 of IBC, 2016**

**In the matter of:**

**Yaduka Financial Services Limited**

**.....Applicant/Petitioners**

**VS.**

**SNG Realestate Pvt. Ltd.**

**.....Respondent**

**Order delivered on 22.08.2019**

**Coram: DR. POONDLA BHASKARA MOHAN, JUDICIAL MEMBER  
SH. RAGHU NAYYAR, TECHNICAL MEMBER**

For Petitioner (s) : Prashant Kumar, Adv.

For Respondent(s) : Naresh Kumar Sejvani, Adv.

**ORDER**

The learned counsel for the applicant is present. Mr. Naresh Kumar Sejvani, learned counsel appearing for the respondent offers to file Vakalatnama and also requests two weeks time to file reply. Accordingly, two weeks time is granted. Post the matter on 17.09.2019.

*Sd-*

**(SHRI RAGHU NAYYAR)  
TECHNICAL MEMBER**

*Sd-*

**(DR. POONDLA BHASKARA MOHAN)  
JUDICIAL MEMBER**